

**CENTRAL ELECTRICITY REGULATORY COMMISSION
(Legal Division)**

Hearing Schedule for the month of November, 2013 (Advance)

Date, Day & Time	Sl. No.	Petition No.	Petitioner	Subject in Brief
1.11.2013 Friday At 10:30 A.M.	1.	159/MP/2012 with I.A. No. 35/2013	CGPL	Petition for statutory framework governing procurement of power through competitive bidding. (<i>I. A. has been filed by Shri Puspendra Surana</i>)
6.11.2013 Wednesday At 11:00 A.M.				Public Hearing on draft Central Electricity Regulatory Commission (Deviation Settlement Mechanism and Related Matters) Regulations, 2013 and draft Central Electricity Regulatory Commission (Indian Electricity Grid Code) (Second Amendment) Regulations, 2013.
7.11.2013 Thursday At 10:30 A.M.	1.	282/MP/2013	BYPL	Petition seeking payment of the Unscheduled Interchange (UI) payable to the petitioner from the Northern Region Unscheduled Interchange Pool Account Fund. (<i>On admission</i>)
	2.	153/MP/2013	PGCIL	Approval for execution of transmission system required in connection with grant of Connectivity to NCC Power Projects limited. (<i>On admission</i>)
	3.	83/MP/2013	SPPL	Illegal denial of open access by the respondents in violation of Central Electricity Regulatory Commission (Open Access in Inter-state Transmission) Regulations, 2008.
	4.	130/MP/2013	ERLDC	Petition for Security of the ER grid as well as the interconnected Indian grid.
	5.	217/TT/2012	PGCIL	Determination of transmission tariff of 3X 110 MVAR, I-phase 765 KV shunt Reactor including Surge Arrestor and NGR at Sasaram sub-station SUMPP TS in NR.
	6.	229/GT/2013	NHPC	Petition for revision of tariff of Dhauliganga power station.
	7.	207/GT/2013	KBUNL	Petition for approval of tariff of Muzaffarpur thermal Power Station, Stage-I (2X110 MW).
	8.	198/GT/2013	NTPC	Approval of tariff of Vallur Thermal Power Project of Unit-I to 31.03.2014.
	9.	199/GT/2013	OTPC	For approval of Tariff of OPTC 726.6 (2x363.3) MW Palatana Combined Cycle Gas Turbine (CCGT) Power Project.
8.11.2013 Friday At 10:30 A.M.	1.	155/MP/2012 with I.A. No. 34/2013	APL	Petition for evolving a mechanism to meet the circumstances for the allotment of domestic coal by GOI-CIL and enactment of new coal pricing Regulation by Indonesian Government.
	2.	159/MP/2012 with I.A. No. 35/2013	CGPL	Petition for statutory framework governing procurement of power through competitive bidding.
12.11.2013 Tuesday At 10:30 A.M.	1.	86/MP/2013	THDCIL	Recovery of additional cost incurred consequent to pay revision of Employees and CISF for generating station of the petitioner-THDC India Limited.
	2.	131/MP/2013	NERLDC	Maintaining security of the interconnected power system of India in terms of regulation 5.2 of the Indian Electricity Grid Code and compliance of regulation 5.4.2 and 6.4.8 of the IEGC read along with regulation 111 of the CERC (Code of Business) regulations, 1999.
	3.	10/RP/2013	DVC	Review of Order dated 08.05.2013. in Petition No.272/2010 filed

	4.	82/TT/2012	PGCIL	by DVC. Transmission Tariff for Assets I: 765 KV Moga- Bhiwani T/L and Assets II: 765 KV Jattikalan-Bhiwani T/L associated with 765 KV system for Central part of Northern Grid Part-I, in NR.
	5.	78/TT/2012	PGCIL	Transmission tariff for Seoni-Wardha TL under WRSS-II, set A Scheme of Western Region
	6.	73/TT/2012	PGCIL	Determination of Fees and charges for SLDC at Modipuram under UPPCL.
	7.	49/TT/2013	PGCIL	Transmission Tariff for Installation of 400/220 kV, 1*315 MVA Auto Transformer at 400/220 kV Sub Station at Vapi
13.11.2013 Wednesday 02:30 P.M.	1.	159/MP/2012 with I.A. No. 35/2013	CGPL	Petition for statutory framework governing procurement of power through competitive bidding.
19.11.2013 Tuesday At 10:30 A.M.	1.	180/MP/2013	ADHPL	Petition under Section 178 of the Electricity Act, 2003 read with Regulation 35 of CERC (Open Access in Inter- state Transmission) Regulations, 2004.
	2.	160/MP/2013	APCL	Petition for scheduling and dispatch of electricity from the Indira Gandhi Super Thermal Power Project of the petitioner at Jhajjar.
	3.	170/MP/2013 with I.A. No. 33/2013	JPL	Disputes pertaining to the Composite scheme of supply for power to Uttar Haryana & Dakshin Haryana Bijli Vitran Nigam Limited.
	4.	93/TT/2012	PGCIL	Transmission tariff for Bus Reactor at Kishenpur S/S along with bays associated with URI-2 Transmission System in NR.
	5.	188/GT/2013	NTPC	Approval of revised tariff of Singrauli Super Thermal Power Station (2000 MW) for the period from 01.04.2009 to 31.03.2014 after the truing up exercise.
	6.	189/GT/2013	NTPC	Revision of Ramagundam super Thermal Power Station, Stage-I&II.
21.11.2013 Thursday At 10:30 A.M.	1.	285/MP/2013	KSEB	Misc petition for adjudicating the dispute on the secondary fuel oil consumption rate adopted in the energy charge bills of NTPC. <i>(On admission)</i>
	2.	160/MP/2013	APCL	Petition for scheduling and dispatch of electricity from the Indira Gandhi Super Thermal Power Project of the petitioner at Jhajjar.
	3.	198/TT/2012	PGCIL	Common scheme for 765 KV pooling Stations in ER.
	4.	224/TT/2013	PGCIL	Transmission Tariff for LILO of 400 KV Simhapuri & Meenakshi-Nellore D/C Quad line alongwith Associated bays.
	5.	46/TT/2013	PGCIL	Transmission Tariff for Nellore- Gooty 400 KV D/C (quad) line under ATS of Krishnapattanam UMPP part-A.
	6.	101/TT/2012	PGCIL	Transmission Tariff for Assets I: 400 DC (Quad) LILO of Barh-Balia Line at Patna alongwith associated bays at Patna S.S; Asset II: 765-415 KV, 3x500 MVA ICT I Ranchi alongwith associated bays at 765 KV Ranchi S.S; Assets III: Combined Assets of 400 KV DC (Quad) Ranchi (New) - Ranchi (Old) - I T.L. and associated 400 KV line bays at Ranchi (New) S.S & Ranchi (Old) S.S; and 400 KV DC (Quad) Ranchi (New) - Ranchi (Old) - II TL and associated 400 kV line bays at Ranchi (New) SS & Ranchi (Old) SS; and 765-415 KV, 3x500 MVA ICT II at Ranchi alongwith associated bays at 765KV for assets under Common Scheme for 765 kV Pooling Stations and Network for NR,

	7.	184/TT/2013	APL	Import by NR from ER and from NER-SR-WR via ER and Common scheme for network for WR and Import by WR from ER and from NER-SR-WR via ER in ER. Transmission tariff for (i) +_500KV Mundra-Mohindergarh HVDC bipole transmission line with associated substations, bays, electrode lines and associated 400 KV lines, (ii) 400 KV D/C Mundra-dehgam transmission line with associated system for control period 2009-2014 from date of grant of transmission Licence to 31.03.2014.
26.11.2013 Tuesday At 10:30 A.M.	1.	159/MP/2013	APCL	Revision of UI Accounts in respect of despatch of electricity from the Indira Gandhi Super Thermal Power Project of Aravali Power Company Limited at Jhajjar. (On admission)
	2.	160/MP/2013	APCL	Petition for scheduling and dispatch of electricity from the Indira Gandhi Super Thermal Power Project of the petitioner at Jhajjar.
	3.	304/2009	NTPC	Approval of tariff of Talcher TPS (460 MW) for the period from 1.4.2009 to 31.3.2014.
	4.	194/TT/2012	PGCIL	Approval of tariff for Associated line bays for 765 KV S/C Fatehpur Agra TL at Fatehpur and Agra S/S under Common Scheme for 765 KV Pooling Stations in NR.
	5.	107/TT/2012	PGCIL	Approval of transmission tariff for Korba- Birsinghpur D/C line of Balco TPS and other assets under WRSS-II.
	6.	112/TT/2012	PGCIL	Approval of transmission tariff for NRSS-V for tariff block 2009-14 period.
	7.	105/TT/2012	PGCIL	Approval of tariff for Kalpakkam PFBR-Sirucheri, under transmission system associated with Kalpakkam PFBR in SR.
	8.	81/TT/2012	PGCIL	Approval of transmission tariff for 1 no. 400 KV 63 MVAR Line Reactor at Cochin under Kudankulam ATS in SR
	9.	64/TT/2012	PGCIL	Approval of transmission tariff for Mundra-Bachau (Triple Snowbird) Transmission line along with associated Bays at Bachchau Substation (Extension) and other elements.

Sd/-
(T.D. PANT)
Deputy Chief (Legal)
22.11.2013